

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE**

**Original Application No.235/2024 (WZ)**

Vanshakti and Anr.

... Applicant

v/s

State of Maharashtra & Anr.

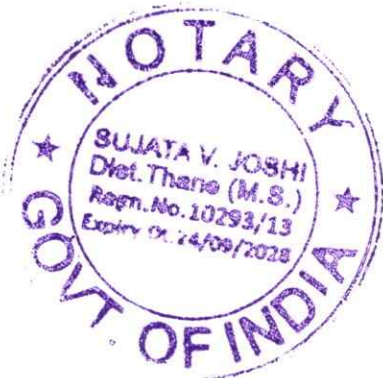
... Respondents

**Affidavit in Reply on behalf of Respondent No.5-Maharashtra  
Pollution Control Board**

-----

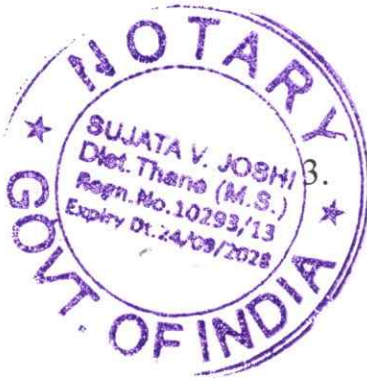
I, Anand N. Katole, Aged-Adult, Occupation-Service, the Sub Regional Officer of the Maharashtra Pollution Control Board at Thane-II i.e. Respondent No. 1, having office at Plot No. P 30, 5<sup>th</sup> 0Floor, Office Complex Building, Wagle Industrial Estate, Mulund Check Naka, Thane (West) 400604, do hereby solemnly affirm and state as under :-

1. I am filing the present Affidavit on behalf of the Respondent-Maharashtra Pollution Control Board in compliance of the order dated 26/8/2025 passed by this Hon'ble NGT, wherein, the Hon'ble NGT directed Respondent-MPCB, as to whether for the casting yard, any permission is required to be granted by MPCB and whether the same falls under Consent regime as per CPCB Classification of Industrial Sectors under Red, Orange and White Categories-2016 or not.





2. I say and submit that there is no specific categorization for casting Yard in CPCB Categorization 2016 as well as 2025 Categorization. The process of casting yard is similar to the Cement products. As per the CPCB's Categorisation, 2016 at Sr. No.11 , cement products without using asbestos/boiler/ steam curing like pipe, pillar, Jafri, well ring, block/tiles etc. Categorized in Green category. The casting Yards process is similar to the Cement products. However, in CPCB Categorization 2025, Sr.No. 32, the similar categorization of Precast Cement Products (without using asbestos/boiler/ steam curing like pipe, pillar, Jafri, well ring, block/tiles etc.) Categorized in Green category.



I say and submit that in view of the above, the Respondent-MPCB has categorized the Casting Yard (without RMC / Batching Plant) under 'Green' Category.

4. Hence this submission.



Solemnly affirmed on this 9<sup>th</sup> day of September 2025 at Thane.

For and on behalf of Maharashtra Pollution Control Board,

(Anand N. Katole)  
Sub-Regional Officer, Thane-II

- 9 SEP 2025



BEFORE ME  
NOTARY

SUJATA V. JOSHI  
ADVOCATE & NOTARY  
101/103, Vihar Club, Station Road,  
Kandivli (W), Thane-400 605.

NOTED & REGISTERED  
Sr. No. 9484/2025

